

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 221 of 2012 &
I.A. No. 363 of 2012**

Dated : 12th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s. Chemfab Alkalis Ltd. ... Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan

**Counsel for the Respondent(s): Mr. V.G. Pragasam
Mr. S. Prabu Ramasubramanian
For R.2**

ORDER

On behalf of the Commission, Written Submissions have been filed.

The learned counsel for the Appellant seeks some time to get the instructions in the matter.

Post the matter for hearing on **25.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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